

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2758
ANSWERED ON 02ND AUGUST, 2018

UTILISATION OF CENTRAL ROAD FUND

2758. SHRI LALLU SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether funds for the Central Road Fund are utilised for the construction of roads;
- (b) the State-wise details of the funds collected and utilised under the Central Road Fund during the last three years;
- (c) the details of the public representatives on whose recommendation the funds from the said corpus were released during the year 2014 to 2016 for construction of new National Highways and renovation of existing National Highways in the State of Uttar Pradesh; and
- (d) the details of the public representatives from Uttar Pradesh whose recommendations are pending with the Government under the said scheme since 2014 till date and if so, the reasons therefor and the time by which the said recommendations are likely to be approved?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) and (b) The funds accrued under the Central Road Fund (CRF) as per the provisions of the CRF Act, 2000 amended by the Finance Act from time to time during 2015-16, 2016-17 and 2017-18 were Rs. 69,809 crore, Rs. 80,800 crore and Rs. 85,600 crore (Provisional) respectively.

This Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Apart from this, the Ministry also allocates funds for development of State Roads (non rural) under the CRF Scheme and Economic Importance and Inter State Connectivity (EI&ISC) Schemes as per the provisions of the CRF Act, 2000 amended by the Finance Act from time to time.

Sources of funding for development and maintenance of NHs and other road development schemes under Central Road Sector are from NH share of CRF Cess, Toll remittances, Gross Budgetary Support (GBS) and Internal and Extra Budgetary Resources

(IEBR). State / Union Territory (UT)-wise / Agency wise / Scheme wise details of fund allocated for development and maintenance of NHs and expenditure incurred during 2014-15 to 2016-17 are at **Annexure-I** and **Annexure-II** respectively. Separate State / UT wise details of allocation of funds and expenditure incurred are not maintained for CRF, GBS.

Year wise details of accrual/allocation of funds for States / UTs and expenditure/release of funds under CRF and EI and ISC schemes during 2014-15 to 2016-17 are at **Annexure-III** and **Annexure-IV** respectively.

(c) and (d) Development and maintenance of NHs is a continuous process. State/UTs-wise allocation of funds for development of NHs, including such allocations of funds for the State of Uttar Pradesh, are made keeping in view the committed liabilities, progress of works, inter-se priority, availability of funds, etc. Allocation of funds for maintenance and repair of NHs are made for State, including for the State of Uttar Pradesh, on the basis of nature and extent of damages, overall condition of NH stretches, traffic density, inter-se-priority, minimum works required to be undertaken to ensure traffic worthiness of NHs, the NH stretches under Defect Liability Period (DLP) obligation or stretches under Build, Operate and Transfer (BOT)/ Operate, Maintenance and Transfer (OMT) Concessions, ongoing works on NHs, status of action taken up for new developmental works, availability of funds, etc. Works on NHs are taken up accordingly to keep them in traffic worthy conditions.

The approval / sanction of proposals for development of State roads and allocation and release of funds for the States / UTs under CRF and EI and ISC Schemes, including for the State of Uttar Pradesh, are governed by the provisions of the CRF Act, 2000 amended by the Finance Act from time to time.

The proposals not considered for sanction during a financial year, including such proposals for the State of Uttar Pradesh, are treated as unapproved and not considered as pending.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2758 ANSWERED ON 02.08.2018 ASKED BY SHRI LALLU SINGH REGARDING UTILISATION OF CENTRAL ROAD FUND

State / UT wise / Agency wise / Scheme wise details of fund allocated for development of NHs and expenditure incurred during 2014-15 to 2016-17.

Amount in Rs. crore

Sl. No.	States/UTs/Schemes/Agency	2014-15		2015-16		2016-17	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	221.45	221.45	1,039.42	1,000.43	2,010.31	2,014.50
2	Arunachal Pradesh	0.50	0.50	2.40	1.83	100.00	90.66
3	Assam	141.76	141.76	78.79	78.09	177.44	137.80
4	Bihar	276.65	276.65	706.92	707.86	1,362.64	1,331.61
5	Chhattisgarh	71.25	71.25	359.94	339.80	1,553.30	1,495.68
6	Goa	17.72	17.72	120.00	119.98	400.00	434.51
7	Gujarat	206.96	206.96	228.60	225.77	251.87	213.41
8	Haryana	60.48	60.48	90.00	89.85	150.00	161.27
9	Himachal Pradesh	134.57	134.57	140.00	139.96	210.95	182.14
10	Jammu & Kashmir	0.00	0.00	25.00	22.86	40.06	23.16
11	Jharkhand	63.83	63.83	35.00	38.08	200.00	212.50
12	Karnataka	269.72	269.72	633.43	639.55	783.52	871.96
13	Kerala	67.18	67.18	132.24	137.65	259.89	237.80
14	Madhya Pradesh	239.23	239.23	937.76	928.29	1,760.00	1,558.90
15	Maharashtra	190.04	190.04	431.20	423.28	1,371.92	1,154.00
16	Manipur	32.60	32.60	40.00	40.00	25.25	18.65
17	Meghalaya	43.30	43.30	15.00	15.00	41.27	28.44
18	Mizoram	39.53	39.53	35.00	28.50	40.00	46.13
19	Nagaland	46.20	46.20	50.00	46.27	50.00	38.84
20	Odisha	322.99	322.99	591.44	592.24	925.55	951.35
21	Punjab	2,328.04	2,328.04	1,852.26	1,855.24	2,740.50	2,702.48
22	Rajasthan	107.16	107.16	849.95	849.56	964.83	1,012.99
23	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
24	Tamil Nadu	167.13	167.13	337.02	336.47	575.00	640.11
25	Telangana	210.79	210.79	661.00	657.10	380.00	358.43
26	Tripura	0.00	0.00	5.00	0.00	5.00	2.38
27	Uttar Pradesh	493.81	493.81	1,530.34	1,527.74	1,849.02	1,820.85
28	Uttarakhand	169.51	169.51	245.92	245.69	332.62	314.48
29	West Bengal	283.61	283.61	808.95	811.98	1,333.62	1,223.19
30	Andaman & Nicobar Islands	14.61	14.61	2.00	1.53	0.13	0.13
31	Chandigarh	4.95	4.95	1.00	0.00	2.00	0.69
32	Delhi	0.02	0.02	1.00	0.00	1.00	0.62
33	Puducherry	12.73	12.73	20.00	18.10	20.00	14.28
34	Other projects under NH(O)*	761.17	715.68	515.00	445.55	781.38	779.72

Sl. No.	States/UTs/Schemes/Agency	2014-15		2015-16		2016-17	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
35	National Highways Authority of India (NHAI)- Cess*	6,885.89	6,885.89	15,420.00	15,420.00	2,326.50	2,326.50
36	NHAI- Toll	5,448.00	5,448.00	6,500.00	6,500.00	7,500.00	7,500.00
37	NHAI- NH(O)	600.00	600.00	370.27	370.27	5,389.02	5,389.02
38	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)*	-	-	1.15	1.15	72.20	72.20
39	Border Roads Organization (BRO)*	292.00	268.79	0.00	0.00	0.00	0.00
40	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package*	3,000.00	2,843.33	4,900.00	4,803.07	4,520.00	4,464.71
41	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1,174.00	1,164.59	1,121.00	996.11	760.00	739.27
42	Externally Aided Projects - Head Quarters#	276.00	239.93	45.83	9.25	59.38	56.72
	Reserve/unallocated in above	62.02	0.00	2.32	0.000	0.437	0.000
	Sub- Total	24,737.40	24,404.53	40,882.15	40,464.10	41,326.60	40,622.08
43	IEBR / Borrowings by NHAI	7,611.11	3,343.40	42,694.50	23,281.00	59,279.00	33,118.00
	Grand Total	32,348.51	27,747.93	83,576.65	63,745.10	1,00,605.60	73,740.08

*- State/UT wise allocation not made

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2758 ANSWERED ON 02.08.2018 ASKED BY SHRI LALLU SINGH REGARDING UTILISATION OF CENTRAL ROAD FUND

State / UT wise / Agency wise / Scheme wise details of fund allocated for maintenance of NHs and expenditure incurred during 2014-15 to 2016-17

Amount in Rs. crore

Sl. No.	States/UTs/Agency	2014-15		2015-16		2016-17	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	157.00	155.52	143.41	141.53	129.87	123.10
2	Arunachal Pradesh	19.00	17.94	31.16	29.00	36.63	28.87
3	Assam	48.50	47.38	88.50	77.40	136.50	97.52
4	Bihar	204.50	200.80	108.50	107.06	104.77	88.68
5	Chhattisgarh	89.50	88.17	66.03	62.60	51.00	36.05
6	Goa	55.36	54.92	32.31	25.93	34.13	24.96
7	Gujarat	126.00	123.55	146.37	133.29	121.69	108.44
8	Haryana	25.40	23.72	57.33	51.74	56.31	50.38
9	Himachal Pradesh	43.00	40.99	64.42	63.99	94.85	89.41
10	Jammu & Kashmir	0.00	0.00	9.52	7.12	10.34	6.50
11	Jharkhand	51.00	48.35	100.50	103.61	91.26	96.14
12	Karnataka	145.50	142.46	117.96	114.71	204.53	161.51
13	Kerala	152.50	149.30	71.72	69.38	115.46	91.18
14	Madhya Pradesh	40.25	38.06	22.27	18.08	24.35	10.98
15	Maharashtra	129.00	128.02	225.30	200.92	319.23	276.21
16	Manipur	13.00	8.38	31.00	18.92	27.86	6.77
17	Meghalaya	18.00	16.29	40.80	40.77	57.83	60.17
18	Mizoram	21.00	18.51	36.67	36.33	64.51	66.87
19	Nagaland	30.50	27.38	44.93	44.93	47.77	45.09
20	Odisha	103.50	102.43	63.92	64.72	88.39	86.88
21	Punjab	69.00	67.61	87.67	80.84	78.00	74.60
22	Rajasthan	160.50	158.28	104.38	101.23	64.91	63.71
23	Sikkim	0.00	0.00	0.00	0.00	1.99	0.00
24	Tamil Nadu	175.00	172.25	157.66	159.85	156.66	151.23
25	Telangana	86.00	84.13	118.18	88.49	117.15	107.92
26	Tripura	1.25	0.00	6.09	4.50	52.78	52.22
27	Uttar Pradesh	287.50	283.88	229.85	229.21	140.27	119.81
28	Uttarakhand	52.00	49.89	75.03	64.46	52.67	32.39
29	West Bengal	73.40	70.64	91.32	92.18	93.47	76.75
30	Andaman & Nicobar Islands	1.00	0.88	1.29	0.00	0.00	0.00
31	Chandigarh	15.00	13.96	2.17	1.23	1.49	0.00
32	Dadar & Nagar Haveli	0.00	0.00	0.12	0.00	0.00	0.00
33	Daman & Diu	0.00	0.00	0.08	0.00	0.00	0.00

Sl. No.	States/UTs/Agency	2014-15		2015-16		2016-17	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
34	Delhi	0.00	0.00	0.62	0.00	0.00	0.00
35	Puducherry	2.50	0.71	3.41	2.34	1.21	1.02
	Sub Total (States/UTs)	2,395.66	2,334.40	2,380.49	2,236.36	2,577.88	2,235.36
36	National Highways Authority of India (NHAI)*	100.00	100.00	100.00	100.00	100.00	100.00
37	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL)*			50.00	50.00	52.00	52.00
38	Border Roads Organization (BRO)*	79.50	77.67	140.00	138.92	115.00	114.75
39	Traffic Census	10.00	10.00				
40	Bridge Management System			3.68	2.71	1.80	0.88
41	BRO-for J&K Disaster	14.00	12.17				
42	M&E- Non Plan	0.09	0.00				
43	Additonal allocation for PR			22.64	0.00		
44	Reserve			1.59			
	Sub-Total (Agencies/Others)	203.59	199.84	317.91	291.63	268.80	267.63
	Grand Total	2,599.25	2,534.24	2,698.40	2,527.99	2,846.68	2,502.99

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2758 ANSWERED ON 02.08.2018 ASKED BY SHRI LALLU SINGH REGARDING UTILISATION OF CENTRAL ROAD FUND

Year wise details of accrual/allocation of funds for States / UTs and release of funds under CRF scheme during 2014-15 to 2016-17

Amount in Rs Crore

Sl. No.	States / UTs	Accrual			Release		
		2014-15	2015-16	2016-17	2014-15	2015-16	2016-17
1	Andhra Pradesh	143.31	136.13	345.23	73.12	178.13	347.17
2	Arunachal Pradesh	48.36	52.68	129.80	55.00	20.53	56.69
3	Assam	52.59	57.86	142.63	42.44	46.34	94.03
4	Bihar	73.73	80.88	198.45	83.36	80.88	169.70
5	Chhattisgarh	89.32	98.73	244.82	0.00	84.13	97.12
6	Goa	6.34	6.62	16.91	2.41	7.52	30.06
7	Gujarat	162.26	177.02	440.63	110.42	61.05	132.08
8	Haryana	73.73	79.45	192.79	73.73	79.45	167.34
9	Himachal Pradesh	37.26	40.59	99.90	0.00	95.14	55.41
10	Jammu & Kashmir	131.87	143.93	353.74	43.96	44.42	81.90
11	Jharkhand	59.46	65.63	162.98	17.74	9.10	110.55
12	Karnataka	160.14	178.18	446.42	170.51	164.46	489.63
13	Kerala	53.65	59.88	148.86	54.60	59.88	158.49
14	Madhya Pradesh	207.18	226.82	560.71	180.99	211.98	128.80
15	Maharashtra	269.28	289.57	710.45	100.00	432.85	709.79
16	Manipur	13.74	14.97	37.11	13.35	7.18	15.60
17	Meghalaya	16.12	17.56	42.14	5.14	5.51	15.29
18	Mizoram	12.68	13.82	33.84	4.23	4.70	15.84
19	Nagaland	10.04	10.94	27.15	5.95	0.11	16.58
20	Odisha	108.08	119.17	292.74	123.42	125.98	168.76
21	Punjab	62.89	67.93	165.36	27.58	48.22	71.30
22	Rajasthan	241.54	265.40	656.40	286.44	72.72	815.83
23	Sikkim	4.76	5.18	12.50	1.55	0.00	9.39
24	Tamil Nadu	153.01	160.33	388.09	155.09	160.33	355.12
25	Telangana	81.84	108.23	256.22	81.84	108.23	280.73
26	Tripura	7.14	7.77	18.90	6.31	0.08	15.05
27	Uttar Pradesh	209.56	227.69	563.51	234.26	227.69	219.71
28	Uttarakhand	38.32	41.45	102.64	25.51	0.42	13.67
29	West Bengal	78.49	84.91	208.86	85.80	55.48	184.01
	Sub total (States)	2,606.69	2,839.32	6,999.78	2,064.75	2,392.50	5,025.63
	UTs						
30	Delhi	22.20	24.75	63.48	14.59	0.00	5.54
31	A&N Islands	0.00	6.93	16.72	0.00	0.00	5.04
32	Chandigarh	2.11	2.63	5.76	0.00	0.70	0.81
33	Dadra & Nagar Haveli	0.00	1.33	3.83	0.00	0.00	0.00
34	Daman & Diu	0.00	0.99	2.67	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.23	0.00	0.00	0.00
36	Puducherry	15.44	4.95	10.57	15.44	4.90	32.80
	Sub total (UTs)	39.75	41.58	103.26	30.03	5.60	44.19
	Grand Total	2,646.44	2,880.90	7,103.04	2,094.78	2,398.10	5,069.82

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2758 ANSWERED ON 02.08.2018 ASKED BY SHRI LALLU SINGH REGARDING UTILISATION OF CENTRAL ROAD FUND

Year wise details of allocation of funds for States / UTs and expenditure/release of funds under EI and ISC schemes during 2014-15 to 2016-17

Amount in Rs. crore

Sl. No.	State/UT	2014-15		2015-16		2016-17	
		Alloc	Expd	Alloc	Expd	Alloc.	Expd.
1	Andhra Pradesh		0.00		0.00	25.00	21.94
2	Arunachal Pradesh		9.26		22.43	8.00	6.36
3	Assam		0.94		6.30	19.50	18.79
4	Bihar		0.00		6.41	9.62	8.62
5	Chhattisgarh		0.00		0.00	0.00	0.00
6	Goa		0.00		7.89	4.00	0.93
7	Gujarat		15.16		6.13	2.00	2.00
8	Haryana		0.00		1.65	0.00	0.00
9	Himachal Pradesh		0.00		0.00	17.00	14.58
10	Jammu & Kashmir		12.00		0.00	17.00	11.27
11	Jharkhand		11.40		0.00	28.00	26.37
12	Karnataka		0.00		34.75	36.00	33.93
13	Kerala		20.56		0.00	0.66	0.66
14	Madhya Pradesh		0.00		0.00	0.00	0.00
15	Maharashtra	250.00	0.00	354.35	9.38	50.00	41.45
16	Manipur		0.00		12.72	26.00	24.34
17	Meghalaya		0.00		13.67	0.00	0.00
18	Mizoram		0.00		0.00	0.00	0.00
19	Nagaland		8.00		33.74	32.00	17.66
20	Odisha		0.00		18.06	48.00	45.93
21	Punjab		0.00		12.71	2.00	0.61
22	Rajasthan		0.00		8.21	7.00	6.64
23	Sikkim		0.00		0.00	0.00	0.00
24	Tamil Nadu		3.79		0.30	52.12	51.13
25	Telangana		0.00		2.17	7.00	6.35
26	Tripura		0.00		0.00	0.00	0.00
27	Uttar Pradesh		12.00		68.77	5.00	1.04
28	Uttarakhand		0.00		0.00	0.00	0.00
29	West Bengal		0.00		0.00	19.00	15.71
	Sub Total (States)	250.00	93.11	354.35	265.29	414.90	356.31
1	Andaman & Nicobar Islands	0.50	0.00			0.00	0.00
2	Chandigarh	0.50	0.00			0.00	0.00
3	Dadar & Nagar Haveli		0.00			0.00	0.00
4	Daman & Diu		0.00	1.00		0.00	0.00
5	Delhi		0.00			0.00	0.00
6	Lakshadweep		0.00			0.00	0.00
7	Puducherry		0.00		1.79	0.10	0.04
	Sub Total (UTs)	1.00	0.00	1.00	1.79	0.10	0.04
	NHAI					390.00	390.00
	Grand Total	251.00	93.11	355.35	267.08	805.00	746.35
